

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—1374/85]

12.20 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha.

- (i) 'I am directed to inform the Lok Sabha that that the Rajya Sabha, at its sitting held today, the 19th August, 1985, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981 :

“That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981 be extended up to the first day of the Last week of the Hundred and Thirty-sixth session of the Rajya Sabha.”

- (ii) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th August, 1985, agreed without any amendment to the Indian Railways (Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 14th August, 1985.”
- (iii) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am

directed to inform the Lok Sabha, that the Rajya Sabha, at its sitting held on the 20th August, 1985, agreed without any amendment to the Terrorist affected areas (Special Courts) Amendment Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 19th August, 1985.”

12.21 hrs.

COMMITTEE ON PRIVATE MEMBER'S BILLS AND RESOLUTIONS

Fifth Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

Eleventh and Twelfth Reports

[English]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the following Reports (Hindi and English versions) of the Estimates Committee :

- (1) Eleventh Report on Action Taken by Government on the recommendations contained in the Seventy First Report of Estimates Committee (7th Lok Sabha) on the Ministry of Defence—Coast Guard Organisation.
- (2) Twelfth Report on Action Taken by Government on the recommendations contained in the Seventy Eighth Report of the Committee (7th Lok Sabha) on the Ministry of Railways—Movement of Coal by Railways.